

21.11.2013

O.A. No.240/2008

Hon'ble Sri Navneet Kumar, Member (J)  
Hon'ble Ms. Jayati Chandra, Member (A)

List is being revised. No one is present on behalf of the applicant  
Sri S.Verma is present for respondents.

There is neither any request for adjournment nor for pass over. On  
the earlier occasion also, no one was present on behalf of the  
applicant. It appears that applicant is not interested to pursue his  
case. Accordingly, O.A. is dismissed in default and for non-  
prosecution. No order as to costs.

S. Ch

M(A)

HLS/-

U. R. Agarwal  
M(J)

On  
Court of Justice  
Dated 21-11-13  
By  
26-11-2013